

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2103(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	UNITED BANK OF INDIA VS CONCAST MORENA ROAD PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Ayan Dutta, Adv.] For the Financial Creditor
Mr. Aruna Gupta, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel for the Financial Creditor has handed over a Demand Draft bearing No. 501317 of Punjab National Bank amounting to Rs. 1,00,000/- (Rupees One Lakh) to be paid to Corporate Debtor. The tendering of Demand Draft is in compliance of an order passed by the Hon'ble NCLAT. Since the Corporate Debtor is not traceable, let an equivalent amount be submitted by way of Bank Draft favouring Deputy Registrar, NCLT, Kolkata Bench, to be deposited in the Escrow account maintained with SBI to be paid to the Corporate Debtor as and when the Corporate Debtor becomes traceable.
3. Post this matter on **09.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**